

ACT No. VI OF 1911.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 7th
March 1911.)

An Act further to amend the Indian Tariff Act, 1894.

WHEREAS it is expedient further to amend the Indian Tariff Act, 1894; It is hereby enacted as VIII of 1894 follows:—

Short title.

1. This Act may be called the Indian Tariff (Amendment) Act, 1911.

Amendment
of Schedule
III, Act
VIII, 1894.

2. For item No. 5 of Schedule III to the Indian Tariff Act, 1894, as amended by the Indian Tariff VIII of 1894 (Amendment) Act, 1910, the following shall be substituted, namely:—

"5	Tobacco—		<i>R a.</i>
	Unmanufactured	pound	1 0
	Cigars	"	1 10
	Cigarettes weighing less than 3 lbs. per thousand.	thousand	3 2
	Cigarettes weighing 3 lbs. or more per thousand.	pound	
	Manufactured, other sorts	"	1 2"